

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 24 of 2013 & IA-39 of 2013**

**Dated : 17<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association (INWEA) .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Anurag Sharma**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
for GUVNL (R-2)**

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for further submissions on **25<sup>th</sup> September, 2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

js/vt